



CAMPAIGN AGAINST HATE SPEECH

ದ್ವೇಷದಮಾತುಗಳವಿರುದ್ಧಜನಾಂದೋಲನ

COMPLAINT

15February 2021

To,
The Office of the Commissioner of Police,
Ali Asker Road, Vasanthnagar,
Bangalore, Karnataka - 560 001.

Respected Sir,

Subject: Seeking registration of FIR against Anil Vij, Minister of Home, Health, Urban Local Bodies, Medical Education and Research, AYUSH, Technical Education and Science Technology of Haryana for his hateful statement calling for the killing of Disha Ravi on Twitter, a statement widely covered by the media.

Campaign Against Hate Speech is a group of concerned activists, parents, lawyers and academics working to combat hate speech by sections of media and public personalities and on social media. It also works to ensure compliance by media companies to law and ethics regarding hate speech. We are filing this complaint against Anil Vij, Minister of Home, Health, Urban Local Bodies, Medical Education and Research, AYUSH, Technical Education and Science Technology of Haryana, for openly calling for the killing of Disha Ravi, a 21-year-old climate activist and co-founder of Fridays for Future and other so-called "anti-nationals". This tweet was widely covered by media houses across the country.

The tweet posted on 15.02.2021 by Anil Vij reads as "देशविरोधकाबीजजिसकेभीदिमागमेंहोउसकासमूलनाशकरदेनाचाहिएफिरचाहेवह#DishaRaviहोयाकोई और।". The tweet literally translates to - "Whosoever has the seed of anti-nationalism in their minds, they should be completely exterminated, whether it's #Disha Ravi or someone else." This tweet can be found at <https://twitter.com/anilvijminister/status/1361176412950982659?s=20> and

screenshot of the tweet is annexed as Annexure – A.

The statement made by Anil Vij on his twitter account is an open call for extermination and encounter of all people who he thinks are "anti-national" and especially Disha Ravi who is an accused in an ongoing investigation. Further, by asking for such extermination of people who he thinks have seeds of "anti-nationalism in their minds" he is directly attacking the constitutional provisions of Right to life and dignity under Article 21 and Right to liberty under Article 19 of the Constitution. By calling for the extermination of the so called "anti-nationals", he is inciting violence against individuals that could lead to bodily harm or even loss of life. He is promoting enmity and inciting actions prejudicial to the peace and harmony of the nation. His open call for extermination of people is intended to provoke breach of peace and intentionally insult Disha Ravi. As of 14:35 PM, the tweet has been retweeted **1,268 times, quote tweets 453 times and liked 4,995 times**, reflecting that the social media platform Twitter in fact is a public space. His tweet is likely to cause public mischief. All these are gross violations of the Indian Penal Code and hence a FIR must be registered under Section 153A, Section 503, Section 504 and Section 505. Given the specific threat to cause death and grievous hurt, he must be especially be charged with Section 506 under the Indian Penal Code.

The Minister is duty bound to respect and abide by the Constitution which he has conveniently forgotten in his criminal intimidation of a 22-year-old activist and "others", as he says in the tweet. The minister has wilfully ignored the concept of due process of law by calling for the extermination of an "accused" who is yet to undergo trial. The tweet has been widely shared and continues to be shared even as this complaint is being drafted.

In this regard, we seek that a FIR under **Section 153A, 503, 504, 505 and 506 of the Indian Penal Code, 1860** be registered against Anil Vij for making these unconstitutional, criminally intimidating, hateful statements calling for open encounters on the social media platform Twitter.

Awaiting your response,

On behalf of Campaign Against Hate Speech,

Signatures appended

Annexure -A



ANIL VIJ MINISTER HARYANA
@anilvijminister

देश विरोध का बीज जिसके भी दिमाग में हो उसका समूल नाश कर देना चाहिए फिर चाहे वह #दिशा_रवि हो यां कोई और ।

Translate Tweet

10:22 AM · Feb 15, 2021 · Twitter for Android

708 Retweets 329 Quote Tweets 2,747 Likes

1. Manavi, Advocate
2. Anand Naray, Advocate
3. Medha Nidhi S, Student Medha Nidhi
4. Nikhita S, Student
5. Bindu S, Student
6. Manoj K. (KARNEL INDIAN)
7. Anshul Senthilchandra, Artist

31. Savada

32. ~~...~~

33. ~~...~~

34. ~~...~~

35. Anna

36. K. Mathi

37. ~~...~~

38. ~~...~~

39. ~~...~~

40. ~~...~~

41. Sindhu MS

42. midhi

43. Preeti Rao

44. B. Parvati

45. ~~...~~

46. Dimple

47. Varun J.

48. ~~...~~

49. ~~...~~

50. Ramp M

51. ~~...~~

52. ~~...~~

53. Raksha

54. ~~...~~

55. ~~...~~

56. Anishal

57. ~~...~~

58. ~~...~~

59. ~~...~~

60. ~~...~~

61. ~~...~~

Madhu

YAS

Creethan

Magab. R. Sathar

radika safa

~~...~~

SALMA

SALMA

55. Vinetha

56. Mira

57. Meenakshi

58. ~~...~~

59. Aishwarya R